

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 29-07-2021 To 29-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	785/2021	TAPAN BARMAN AND ORS	HILLOL SAHA PODDER	19-08-2021	THE NAME OF PETITIONER NO. 21 DOES NOT MATCH WITH HIS SIGNATURE IN THE VAKALATNAMA.

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